

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-918/ND/2019

IN THE MATTER OF:

M/s. Pawan Security Services

...PETITIONER

Vs.

M/s Star Facilities Management Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 28.11.2019

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

:

**For the Respondent/ Corporate-debtor :Ms. PurtiMarwaha, Ms. Henna
George, Advocates**

ORDER

List before the regular Bench on 6th January, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(Abni Ranjan Kumar Sinha)
Member (J)**